

**III Addl. District and Sessions Judge, ANEKAL**  
**In the Court of SAYED BALEEGUR RAHAMAN**  
**III ADDL. DISTRICT AND SESSIONS JUDGE**  
**Cause List Dated 23-04-2021**

**MORNING SESSION**

<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b>HEARING</b>			
1) R.A.	5033/2017		Y.N.SATHYANARAYANA RAO
2) M.A.	5008/2020		M.M. Prashanth
<b>STEPS</b>			
3) EX	5001/2019		S. Vema Reddy and Associates
4) M.V.C.	101/2019		
5) M.C.	5010/2019		M.A. Shivaraju
6) M.C.	5039/2019		K.S. Naresh Santosh
7) M.C.	5065/2019		S.M. Biradar
8) R.A.	5054/2020		Basavaraju C.
9) M.A.	5058/2020		M D B
10) M.A.	5072/2020		V. SHIVAKUMAR
11) R.A.	5119/2020		V.P. SHANMUGAM
12) P and SC	5001/2021		Nagesh. R.
13) P and SC	5008/2021		B.Siddeshwara and Associates
<b>APPEARANCE OF PARTY</b>			
14) R.A.	5007/2019		Pravna Istina Law chambers, Vidyasagar.R.
15) P and SC	5046/2020		C. Muniraju
16) P and SC	5010/2021		H. RAMACHANDRA
<b>NOTICE</b>			
17) R.A.	5035/2018		B. Lokesh
18) R.A.	5016/2019		V. VISHWANATH
19) R.A.	5057/2019		H. SRINIVAS
20) M.C.	5089/2020		Yashasu
21) M.A.	5054/2020		V. Krishnappa
22) R.A.	5061/2020		Y. PRAKASH
23) M.C.	5146/2020		R. Chandrashekar
24) M.C.	5192/2020		P. Anand
25) M.A.	5076/2020		K. Bhavani
26) M.C.	5199/2020		T. Srikantachari

27) M.C.	5200/2020	Y. PRAKASH
28) R.A.	5127/2020	M.B. Ramesha
29) R.A.	5009/2021	N. Chandra Reddy
30) R.A.	5010/2021	Sri. Abhinav. R.
31) R.A.	5011/2021	T.S. Ravindra Kumar
32) R.A.	5012/2021	V.A.R.S. and Associates
<b><u>EVIDENCE.</u></b>		
33) M.V.C.	673/2015	C. K. RAMAIAH
34) P and SC	5045/2019	C. VIJAYAKUMAR
35) M.C.	5007/2019	M. MANJU
36) P and SC	5046/2019	V. Giri Kumar
37) P and SC	5002/2020	V. R. R.
38) M.C.	5110/2020	Satheesh R.
39) P and SC	5027/2020	M.B. RAMESH
40) M.C.	5171/2020	E. Veeresha
<b><u>ARGUMENT</u></b>		
41) R.A.	5098/2016	M. SUBRAMANYA
42) M.V.C.	539/2014	S.R.VENKATESH
43) R.A.	5056/2019	K.N. SUBBA REDDY
44) R.A.	5048/2020	CHANDRASHEKAR D.M.
<b>AFTERNOON SESSION</b>		
<b><u>ORDERS</u></b>		
45) P and SC	5029/2020	M. Nandeesh
<b><u>JUDGEMENT</u></b>		
46) M.V.C.	13/2016	RAJMAHANDHAR R.
47) R.A.	5028/2020	M. Munireddy
48) M.A.	5023/2020	V.N. R. and Associates
49) M.A.	5024/2020	V.N.R. AND ASSOCIATES
50) M.A.	5025/2020	V.N.R. AND ASSOCIATES
51) M.A.	5026/2020	V.N.R. AND ASSOCIATES
52) M.A.	5027/2020	V.N.R. AND ASSOCIATES
53) M.A.	5028/2020	V.N.R. AND ASSOCIATES
54) M.C.	5094/2020	Yashasu Associates
55) M.A.	5060/2020	Y. Prakash and Associates
56) M.A.	5061/2020	Y. Prakash and Associates
57) M.A.	5062/2020	Y. Prakash and Associates
58) M.A.	5063/2020	Y. Prakash and Associates
59) M.A.	5064/2020	Y. Prakash and Associates
60) M.A.	5065/2020	Y. Prakash and Assocites
61) M.A.	5066/2020	Y. Prakash and Assocites
62) M.A.	5067/2020	Y. Prakash and Assoiicates
63) M.A.	5073/2020	Y. Prakash and Associates

64) M.A.	5074/2020	Y. Prakash and Associates
<b><u>Await LCR</u></b>		
65) R.A.	5011/2019	VANAMALA REDDY
66) R.A.	5101/2020	T. Prakash
<b><u>Await Notice</u></b>		
67) R.A.	5131/2016	N. CHANDRA REDDY
68) R.A.	5014/2020	Chenakeshava Murthy
<b><u>Await report</u></b>		
69) M.C.	5040/2019	Y. Vasu
<b><u>Call for LCR</u></b>		
70) R.A.	5026/2020	RAKSHIT K. N.
<b><u>Await report</u></b>		
71) M.C.	5128/2020	H. Srinivasa
<b><u>Call for LCR</u></b>		
72) R.A.	5105/2020	C. Vijaya Kumar
<b><u>Await report</u></b>		
73) M.C.	5196/2020	N. Prabhakar
74) G and WC	5012/2020	Basavaraju C.
<b><u>CALL ON</u></b>		
75) R.A.	5013/2021	Rajendra Prasad. V.
<b><u>AWAIT ORDERS</u></b>		
76) M.C.	5036/2020	Rajendra Desai
<b><u>NOTICE</u></b>		
1) CRL.R.P.	5012/2021	S. Doreraju
<b><u>EVIDENCE.</u></b>		
2) SC	5021/2017	
<b><u>ORDERS</u></b>		
3) Crl.Misc.	5162/2021	R. Gayathri
4) Crl.Misc.	5163/2021	M/s Muralidhar Law Associates
5) Crl.Misc.	5165/2021	H.A. CHITRASHEKARAI AH
<b><u>Await LCR</u></b>		
6) CRL.R.P.	5003/2020	M. Partha and Associates
<b><u>Await Notice</u></b>		
7) CRL.R.P.	5015/2021	C. Vijaya Kumar
<b><u>Charge</u></b>		
8) SC	5060/2017	
9) SC	5001/2019	f

  
 \_\_\_\_\_  
 Jt Addl. Dist. & Sessions Judge  
 Anekal, Bangalore Rural Dist.

**SENIOR CIVIL JUDGE AND JMFC, ANEKAL**  
**In the Court of SHRIKANTA N.A**  
**SENIOR CIVIL JUDGE AND JMFC**  
**CIVIL CAUSE LIST DATED 23-04-2021**

---

<b>Case Type</b>	<b>Reg. No./Year</b>	<b>Sub Stage</b>
<b><u>HEARING</u></b>		
1	O.S.	102/2014
2	O.S.	144/2015
3	O.S.	153/2015
4	O.S.	217/2015
5	O.S.	130/2016
6	O.S.	388/2016
7	O.S.	449/2016
8	O.S.	536/2016
<b><u>STEPS</u></b>		
9	O.S.	1149/2006
10	O.S.	322/2007
11	O.S.	289/2011
12	O.S.	352/2013
13	O.S.	509/2013
14	O.S.	446/2014
15	O.S.	602/2014
16	O.S.	98/2015
17	O.S.	458/2015
18	O.S.	480/2015
19	O.S.	613/2015
20	O.S.	667/2015
21	O.S.	265/2016
22	O.S.	398/2016
23	O.S.	411/2016
24	O.S.	435/2016
25	O.S.	463/2016
26	O.S.	517/2016
27	O.S.	86/2017
28	O.S.	532/2017
29	O.S.	108/2018
30	O.S.	215/2018
31	EX	22/2018
32	M.C.	7/2020
<b><u>SUMMONS</u></b>		
33	O.S.	627/2006
34	O.S.	559/2007

---

**SENIOR CIVIL JUDGE AND JMFC, ANEKAL**  
**In the Court of SHRIKANTA N.A**  
**SENIOR CIVIL JUDGE AND JMFC**  
**CIVIL CAUSE LIST DATED 23-04-2021**

Case Type	Reg. No./Year	Sub Stage	
35	O.S.	156/2009	
36	O.S.	370/2009	
37	O.S.	366/2014	
38	O.S.	689/2014	
39	O.S.	255/2016	
40	O.S.	397/2017	
41	O.S.	469/2020	
42	M.C.	129/2020	
43	O.S.	65/2021	
<b><u>NOTICE</u></b>			
44	EX	21/2018	
45	M.C.	3/2021	
46	EX	3/2021	
47	M.A.	21/2021	
48	M.A.	23/2021	
<b><u>EVIDENCE</u></b>			
49	O.S.	690/2006	
50	O.S.	1819/2006	
51	O.S.	490/2007	
52	O.S.	586/2007	
53	O.S.	320/2008	
54	L.A.C.	3/2012	
55	L.A.C.	4/2012	
56	O.S.	290/2013	
57	O.S.	293/2013	
58	O.S.	193/2014	
59	O.S.	523/2014	
60	O.S.	107/2015	
61	M.C.	105/2020	
62	O.S.	39/2008	CROSS EXAMINATION OF DW
63	O.S.	115/2008	CROSS EXAMINATION OF DW
64	O.S.	117/2008	CROSS EXAMINATION OF DW
65	O.S.	24/2010	CROSS EXAMINATION OF DW
66	O.S.	363/2010	CROSS EXAMINATION OF DW
67	O.S.	87/2013	CROSS EXAMINATION OF DW
68	O.S.	214/2015	CROSS EXAMINATION OF DW
69	O.S.	652/2007	PLNTF EVIDENCE

**SENIOR CIVIL JUDGE AND JMFC, ANEKAL**  
**In the Court of SHRIKANTA N.A**  
**SENIOR CIVIL JUDGE AND JMFC**  
**CIVIL CAUSE LIST DATED 23-04-2021**

<b>Case Type</b>	<b>Reg. No./Year</b>	<b>Sub Stage</b>
70	O.S.	175/2010 PLNTF EVIDENCE
71	O.S.	375/2010 PLNTF EVIDENCE
72	O.S.	187/2013 PLNTF EVIDENCE
73	O.S.	345/2014 PLNTF EVIDENCE
74	O.S.	410/2014 PLNTF EVIDENCE
75	O.S.	527/2016 PLNTF EVIDENCE
76	O.S.	587/2016 PLNTF EVIDENCE
<b><u>ARGUMENTS</u></b>		
77	O.S.	301/2012
78	O.S.	581/2015
<b><u>ORDERS</u></b>		
79	O.S.	172/2007
80	M.C.	99/2020
<b><u>ISSUES</u></b>		
81	O.S.	19/2013
82	O.S.	111/2013
83	O.S.	282/2014
84	O.S.	448/2014
85	O.S.	73/2015
86	O.S.	97/2015
87	O.S.	119/2015
88	O.S.	212/2016
89	O.S.	37/2017
90	O.S.	204/2017
91	O.S.	317/2017
92	O.S.	524/2017
93	O.S.	43/2018
94	O.S.	504/2018
<b><u>Amendment</u></b>		
95	O.S.	169/2009
96	O.S.	267/2009
97	O.S.	208/2014
<b><u>Objections by</u></b>		
98	O.S.	527/2015
99	O.S.	601/2016
100	EX	31/2020
101	M.A.	1/2021

**SENIOR CIVIL JUDGE AND JMFC, ANEKAL**  
**In the Court of SHRIKANTA N.A**  
**SENIOR CIVIL JUDGE AND JMFC**  
**CIVIL CAUSE LIST DATED 23-04-2021**

---

<b>Case Type</b>	<b>Reg. No./Year</b>	<b>Sub Stage</b>
102 M.A.	3/2021	
<b><u>Await Notice</u></b>		
103 O.S.	297/2015	
<b><u>AWAIT ORDERS</u></b>		
104 EX	11/2012	
<b><u>CALL ON</u></b>		
105 O.S.	1244/2006	
106 O.S.	492/2017	
107 EX	11/2019	

**SENIOR CIVIL JUDGE AND JMFC, ANEKAL**  
**In the Court of SHRIKANTA N.A**  
**I ADDL SENIOR CIVIL JUDGE AND JMFC**  
**CIVIL CAUSE LIST DATED 23-04-2021**

---

<b>Case Type</b>	<b>Reg. No./Year</b>	<b>Sub Stage</b>
<b><u>HEARING</u></b>		
1	O.S.	1114/2019
<b><u>STEPS</u></b>		
2	O.S.	2401/2006
3	O.S.	614/2009
4	O.S.	615/2010
5	Misc	28/2011
6	O.S.	715/2012
7	O.S.	708/2012
8	O.S.	631/2013
9	O.S.	679/2013
10	O.S.	862/2013
11	O.S.	1008/2018
<b><u>SUMMONS</u></b>		
12	O.S.	2293/2006
13	O.S.	800/2009
14	O.S.	815/2011
15	O.S.	864/2011
16	O.S.	584/2013
17	O.S.	812/2013
18	O.S.	824/2013
19	O.S.	192/2020
20	O.S.	252/2020
21	O.S.	262/2020
22	M.A.	17/2021
<b><u>NOTICE</u></b>		
23	O.S.	440/2009
24	Misc	24/2010
25	O.S.	750/2011
26	O.S.	757/2012
27	ECA	16/2014
28	ECA	17/2014
29	O.S.	1198/2014
30	O.S.	1120/2015
31	Misc	23/2017
32	Misc	52/2018
33	Misc	83/2019

---



**SENIOR CIVIL JUDGE AND JMFC, ANEKAL**  
**In the Court of SHRIKANTA N.A**  
**I ADDL SENIOR CIVIL JUDGE AND JMFC**  
**CIVIL CAUSE LIST DATED 23-04-2021**

---

<b>Case Type</b>	<b>Reg. No./Year</b>	<b>Sub Stage</b>
34	Misc	84/2019
35	M.C.	132/2020
36	EX	28/2020
37	M.A.	22/2021
<b><u>HEAR ON IA</u></b>		
38	O.S.	2464/2006
<b><u>ISSUES</u></b>		
39	O.S.	739/2014
<b><u>EVIDENCE</u></b>		
40	O.S.	793/2009
41	O.S.	543/2011
42	O.S.	1201/2019
43	O.S.	949/2007 PLNTF EVIDENCE
44	O.S.	779/2009 PLNTF EVIDENCE
45	O.S.	723/2016 PLNTF EVIDENCE
<b><u>ARGUMENTS</u></b>		
46	O.S.	1011/2014
47	M.A.	18/2021
<b><u>ISSUES</u></b>		
48	O.S.	726/2011
49	O.S.	774/2014
50	O.S.	1054/2014
51	O.S.	687/2015
52	O.S.	735/2015
53	O.S.	681/2018
<b><u>Amendment</u></b>		
54	O.S.	779/2012
<b><u>written statement</u></b>		
55	O.S.	2664/2006
56	O.S.	980/2014
57	O.S.	806/2020
58	O.S.	26/2021
<b><u>Objections by</u></b>		
59	O.S.	453/2009
60	O.S.	595/2013
<b><u>Await Notice</u></b>		

---

**SENIOR CIVIL JUDGE AND JMFC, ANEKAL**  
**In the Court of SHRIKANTA N.A**  
**I ADDL SENIOR CIVIL JUDGE AND JMFC**  
**CIVIL CAUSE LIST DATED 23-04-2021**

---

<b>Case Type</b>	<b>Reg. No./Year</b>	<b>Sub Stage</b>
61	O.S.	2363/2006
<b><u>Await Records</u></b>		
62	FDP	8/2017
<b><u>AWAIT SUIT SUMMONS</u></b>		
63	O.S.	1149/2014
<b><u>CALL ON</u></b>		
64	O.S.	1494/2006
65	L.A.C.	3/2013
66	ECA	10/2014
67	O.S.	1233/2014
68	O.S.	664/2017